## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# LOK SABHA UNSTARRED QUESTION NO-1358 ANSWERED ON -08/12/2025

#### **OBJECTIVES OF SAMAGRA SHIKSHA SCHEME**

1358. Dr. Kalanidhi Veeraswamy: Shri Malaiyarasan D:

Will the Minister of EDUCATION be pleased to state:

- (a) the features and objectives of the Samagra Shiksha Scheme;
- (b) the total funds sanctioned, allocated and released under this Scheme, especially for TamilNadu during the last three financial years especially in Kallakurichi Lok Sabha Constituency;
- (c) whether a major portion of the sanctioned funds is still withheld by the Government;
- (d) if so, the details of such withheld funds and the reasons therefor;
- (e) the total amount of funds pending for release and the expected timeline for disbursal; and
- (f) the steps taken by the Government to ensure timely release of funds to Tamil Nadu and to address any implementation bottlenecks?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF EDUCATION

### (SHRI JAYANT CHAUDHARY)

(a): The Department of School Education and Literacy is implementing an Integrated Centrally Sponsored Scheme for School Education - Samagra Shiksha since 2018-19. The scheme has been aligned with the recommendations of the National Education Policy, 2020 with the aim to ensure that all children have access to quality education with an equitable and inclusive classroom environment. The scheme has been extended for a period of five years i.e., from 2021-22 to 2025-26.

The major objectives of Samagra Shiksha Scheme are: (i) Support States and UTs in implementing the recommendations of the National Education Policy 2020 (NEP 2020); (ii) Support States in implementation of Right of Children to Free and Compulsory Education (RTE) Act, 2009; (iii) Focus on Early Childhood Care and Education; (iv) Emphasis on Foundational Literacy and Numeracy; (v) Thrust on Holistic, Integrated, Inclusive and activity based Curriculum and Pedagogy to impart 21st century skills among the students; (vi) Provision of quality education and enhancing learning outcomes of students; (vii) Bridging Social and Gender Gaps in School Education; (viii) Ensuring equity and inclusion at all levels of school education; (ix) Strengthening and up-gradation of State Councils for Educational Research and Training (SCERTs)/State Institutes of Education and District Institutes for Education and

Training (DIET) as nodal agency for teacher training; (x) Ensuring safe, secure and conducive learning environment and maintenance of standards in schooling provisions and (xi) Promoting skill education.

The major features of Samagra Shiksha Scheme for improving the access, infrastructure and quality of education throughout the country are:

- Universalising access to quality education by provision for new/ upgradation of schools from **pre-primary** to senior secondary level and strengthening of existing schools including provision of barrier free access for Divyang children.
- Support for mainstreaming of out of school children extended from elementary level to children in the age group of **16-19 years** through open schooling.
- Provision of upgradation of **Kasturba Gandhi Balika Vidyalayas** (**KGBVs**) to provide residential and schooling facilities upto Class-XII.
- Provision of free textbooks to all children and free uniforms to all girls, SC, ST and BPL boys at elementary level including primers/textbooks for tribal languages with bridging materials.
- Transport facility extended to secondary level @ upto ₹ 6000 per annum, for children in difficult sparsely populated areas.
- Residential schools/hostels named Netaji Subhas Chandra Bose Avasiya Vidyalayas
  in hilly terrain, small and sparsely populated areas for children without adult protection
  who are in need of shelter and care.
- Provision of upto₹ 500 per child per annum for Teaching Learning Materials, indigenous toys and games, play based activities for **pre-primary sections** in Government Schools.
- Support for NIPUN Bharat Mission on Foundational Literacy and Numeracy through provision of TLM upto ₹ 500 per child per annum, ₹150 per teacher for teacher manuals and resources, ₹ 10-20 lakh per district for assessment, Teacher training on FLN.
- Provision for qualitative and innovative interventions such as **Holistic Progress Card** (**HPC**), sports grant, library grant, composite school grant, teacher training, strengthening of TEIs, assessment cell, **Bagless days, school complexes, internships with local artisans, curriculum and pedagogical reforms etc.**
- Self-Defence training for girls under 'Rani Laxmibai Atma Raksha Prashikshan'.
- Provision of upto ₹ 3500 per child with special needs, per year, studying in government, government aided and local body schools for aids and appliances, teaching material, home based education etc.
- Separate provision of stipend for CWSN girls @ ₹ 200 per month for 10 months, in addition to student component from pre-primary to senior secondary level.
- Annual identification camps for CWSN at block level @₹ 10000 per camp and equipping of Block Resource centres for rehabilitation and special training of CWSN, and training of special educators & Block Resource Persons.
- Academic support of BRCs and CRCs extended for pre-primary and secondary level.
- Enhanced emphasis on convergence with Skills and other Government departments/agencies undertaking development works for providing exposure and internships to children on different vocations.

- Support under **Skill Education** extended to Government aided schools also in addition to Government Schools and grant/number of job roles/sections linked to enrolment and demand.
- Provision of **ICT labs, Smart classrooms** including support for **digital boards**, virtual classrooms and DTH channels.
- **Child tracking** for tracking the learning level of children for students of Government and Government aided schools.
- Support States & UTs for implementation of provisions of RTE Act including reimbursement under Section 12(1) (c) of the Act.

(b): The details of total Central Share approved by the Project Approval Board (PAB) and total Central Share released to States/UTs and for Tamil Nadu under Samagra Shiksha during the last three financial years is given below:

(Rs.in Crore)

	2022-23		2023-24		2024-25	
	Central share approved	Central share Released	Central share approved	Central share Released	Central share approved	Central share Released
Country-all States/UTs	44493.94	32151.94	45647.55	32382.79	47475.67	34458.21
Tamil Nadu	2117.60	2107.23	2127.65	1876.16	2153.15	0.00*

Source: PAB minutes and PFMS

(c) to (f): The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms.

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<sup>\*</sup>The Central Share of Rs. 362.81 Crore of FY 2024-25 of Tamil Nadu was released in FY 2025-26